

**DIVISION BENCH**

**ITEM NO.113**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.399/2023, IA No.636/2023, IA No.647/2023,  
IA No.667/2023, IA No.04/2024, IA No.82/2024 & IA (PLAN) No.01/2024  
IN CP (IB) No.04/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 23<sup>rd</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S NEON VINCOM PVT LTD V/S M/S COLORCITY HOMES PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 17<sup>th</sup> May, 2024.

**-Sd-  
(Court Officer)**

**23<sup>rd</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*